

1959. All these centres are cities or towns including in some cases adjoining villages or taluqas which have coverable factories.

Textile Mills in Bombay State

266 Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state

(a) the total number of applications received for the grant of licences for starting Textile Mills in Bombay State during 1958-59,

(b) the number of co-operatives which have applied for such licences;

(c) the number of licences granted, and

(d) the names of those to whom these have been granted?

The Minister of Commerce (Shri Kanungo): (a) and (b) During 1958-59 only one application was received for starting a Cotton Textile Spinning Mill in Bombay State This was from a Co-operative Society

(c) No licence was granted during 1958-59

(d) Does not arise

Development of Handloom Industry in Bombay

267 Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state

(a) the number of small-scale handloom industries started in Bombay State on co-operative basis during 1958-59, district wise, and

(b) the total amount sanctioned by way of loans and grants for the development of the industries?

The Minister of Commerce (Shri Kanungo): (a) and (b) No new handloom co-operative societies are reported to have been started in the Bombay State during the year 1958-59 for which assistance has been given from the Cess Fund.

Industrial Estate at Kendrapara (Orissa)

268. Shri B. C. Mullick: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 3782 on the 30th April, 1959 and state

(a) the progress made so far regarding the setting up of an Industrial Estate at Kendrapara (Orissa),

(b) the money expended on this Estate so far, and

(c) when the whole project will be completed?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) A statement is laid on the Table [See Appendix I, annexure No 57]

Assamese Language in N.E.F.A.

269 Shrimati Maftida Ahmed: Will the Prime Minister be pleased to state:

(a) whether the Central Government have received any memorandum from the Government and public of Assam demanding restoration of the Assamese language in NEFA, and

(b) if so, Government's reaction thereto?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No official memorandum to this effect has been received, but various other approaches have been made in favour of the use of the Assamese language in NEFA

(b) Government recognise the importance of teaching of Assamese language in these areas and are examining the question of encouraging this as a medium of instruction

Kynite Ore

270 { Shri S C Samanta:
Shri Subodh Hansda:

Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing

(a) the production of Kynite ore during 1958-59,

- (b) how much of it was exported,
- (c) whether there was any Export Control,
- (d) if so, how the quota was distributed; and
- (e) what is the policy of export quota to be maintained this year?

The Minister of Commerce (Shri Kanungo): (a) to (e) A statement giving the required information is attached

STATEMENT

(a) 24,177 tons in 1958 Figures for 1958-59 are not available

(b) 17,400 tons during 1958-59

(c) Yes, Sir

(d) During 1958 quotas were granted to shippers and mme-owners equal to their best year's exports in any of the years 1954, 1955, 1956 and 1957 Quotas to State Trading Corporation are granted on *ad hoc* basis against contracts concluded by it.

(e) During the year 1959 the same policy as in force during 1958 is being continued During the current year provision also exists for the grant of supplementary quota against firm commitments after an individual's quota has been exhausted

State Aid to Industries Act

271. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 3380 on the 22nd April, 1959 and state

(a) whether the working group, set up to study the rules and procedure existing in various States for advancing loans under State Aid to Industries Act and to suggest to the State Governments simplification and improvement, has submitted its report, and

(b) if so, the nature of the recommendations made?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) A statement is laid on the Table [See Appendix I, annexure No 58]

Employees' Provident Funds Act

272 Shri Ram Krishan Gupta: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 1984 on the 22nd April, 1959 and state

(a) whether Government have since considered the request of textile mill owners for exemption from the operation of the Employees' Provident Funds Act for some time, and

(b) if so, the decision taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) The matter is under consideration

**Indian High Commission Office,
London**

273. { Shri Ram Krishan Gupta:
Shri Osman Ali Khan:
Shri Supakar:
Shri Raghunath Singh:
Shri Damani:
Shri P. C. Borooah:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 385 on the 18th February, 1959 and state

(a) whether the work study team, appointed to examine the staff problem of the Indian High Commission in London, has submitted its final report there?

(b) if so, the nature of measures suggested to cut down the expenditure?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b) The attention of the Hon'ble Members is invited to the answer given by the Finance Minister in this House on August 3, 1959, to Unstarred Question No 182.